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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/7/2016
NAME OF THE PETITIONER(S) : Shri. Kuberan N. & 3 Others
NAME OF THE RESPONDENT(S) : Srivari Mutual Benefit Finance Limited & 7 Others
UNDER SECTION : 634A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION FOR WHOM			

1.	T.V.P. Sai Vihai Mr Kumar Pal Chopra	Counsel Mr R1 - R6	T.v.P. Sai Vihai
2.	PRİYADARSHINI N For T.K. Bhaskar	Counsel for Application/ Petitioner	

ORDER

Counsel for applicants present. Counsel for R1 to R6 present and filed the status report alongwith documents, a copy of which is served to the other side. Counsel for the applicants is directed to file the objections, if any, to the status report. In the meantime, the counsel for the applicant is directed to issue private notice to R7, R8 & R9 and file proof of sending and serving the notice thereon with an affidavit by the next date of hearing. The Registry is also instructed to issue notice to R7, R8 & R9. Put up on 17.11.2016 at 10.30 A.M.

(Ch.Mohd.Sharief Tariq)
Member (Judicial)

(K Anantha Padmanabha Swamy)
Member (Judicial)